NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH** CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/03/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/127/2016

NAME OF THE PETITIONER(S)

: R. Jeyapaal

NAME OF THE RESPONDENT(S)

: M/s Arjuna Engineering Private Limited & 2 others

UNDER SECTION

: 397/398 402 and 406

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

P. Anularam-

comal for Respondents
1-3
L. Kortho

Jor Petitiony

ORDER

Counsel representing both the parties present. Counsel for petitioner filed his written submissions along with some case laws and served a copy of the same to the other side. Counsel for respondents sought time for reply. At request time extended. Put up on 06.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tario

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)